



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 30th of August, 2017

SRO 358 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Pulwama:-

S.No.	Name of the Officer S/ Shri	Designation and place of posting.
01	Sheikh Jaffar	Tehsildr Kakpora
02	Ab. Azizi Ganaie	Naib Tehsildar, Lajurah
03	Nazir Ahmad	Naib Tehsildar Pulwama -II
04	Ali Mohammad Kumar	Naib Teshildar Kakapora
05	Mohammad Afzal Mir	Naib Tehsildar Newa
06	Manzoor Ahmad Ganaie	Naib Tehsildar Rahmoo
07	Mohd. Yousuf Bhat	Naib Tehsildar Pampore
08	Bashir Ahmad Lone	Naib Tehsildar Dadasara
09	Gh. Nabi Ahangar	Naib Tehsildar Aripal
10	Altaf Ahmad	Naib Tehsildar Awantipora

By Order of the Government of Jammu and Kashmir


Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA.

NO: LD (P) 2008/Pulwama

Dated: 30 - 08 - 2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Srinagar.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Pulwama. This is with reference to his letter No.DCP/PA-117/1322-23 dated 22-08-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).


30/08
(Khurshid Ahmad Bhat)
Assistant Legal Remembrancer
Department of LJ&P.A